

**PROCEEDINGS OF THE DISTRICT & SESSIONS COURT,  
BENGALURU RURAL DISTRICT, BENGALURU**

Sub: Transfer of the Sheristedars working in this unit.

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**ORDER NO. ADM/49/2019(59)**  
**BENGALURU, DATED 24<sup>th</sup> DAY OF MAY, 2019**

The following transfers and postings of the Sheristedars working in this unit are ordered in the interest of public service to take effect forthwith.

| <b>Sl. No.</b> | <b>Name &amp; Designation of the official Sriyuth/ Smt.</b> | <b>Court in which working at present</b>                                 | <b>Court to which posted</b>   |
|----------------|---|--|--|
| 1              | Thimmaiah   | VI Addl. District & Sessions Judge, Bengaluru Rural District, Bengaluru. | Prl.Civil Judge and J.M.F.C., Doddaballapura (vacant post)                       |
| 2              | Halagegowda   | I Addl. District & Sessions Judge, Bengaluru Rural District, Bengaluru.  | Senior Civil Judge and J.M.F.C., Devanahalli. (vacant post)                      |
| 3              | Shakuntala Padiyar  | Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.          | IV Addl. District & Sessions Judge, Doddaballapura. (vacant post)                |
| 4              | T.S. Venkatesh  | Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.            | III Addl. District & Sessions Judge, Anekal. (vice Smt. Shobha R., transferred.) |



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| 5 | Shobha R.         | III Addl. District & Sessions Judge, Anekal.                        | Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.<br>(Vice Smt. Shakuntala Padiyar transferred). |
| 6 | Prakash M.M.      | Prl. Civil Judge & J.M.F.C., Devanahalli.                           | Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.<br>(Vice Sri T.S. Venkatesh transferred)         |
| 7 | Veda Murthy B.    | Prl. Civil Judge and J.M.F.C., Bengaluru Rural District, Bengaluru. | Senior Civil Judge and J.M.F.C., Doddaballapura.<br>(Vacant post)  |
| 8 | Keshava Murthy A. | Senior Civil Judge and J.M.F.C., Doddaballapura.                    | Prl. Civil Judge Bengaluru Rural District, Bengaluru.<br>(Vice Sri Veda Murthy B., transferred.)               |

(P. KRISHNA BHAT)

Principal District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru

**Copy forwarded for information and necessary action to:**

1. III Additional District & Sessions Court, Anekal.
2. IV Additional District & Sessions Court, Doddaballapura.
3. Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.
4. The Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.

5. The Senior Civil Judge & JMFC, Doddaballapura/Devanahalli.
6. Prl. Civil Judge, Bengaluru Rural District, Bengaluru.
7. The Prl. Civil Judge & JMFC, Doddaballapura/Devanahalli.
8. Accounts branch of this office.
9. Proceedings file.
10. Official concerned.
11. Office copy.